

IN THE NATIONAL GREEN TRIBUNAL AT NEW DELHI

O.A. -319/2023

IN THE MATTER OF:-

RAJESH KUMAR

...PETITIONERS

VERSUS

GNCTD
& ORS

...RESPONDENTS

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NDOH:- 03.10.2023

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New Delhi

Dated: 2.010.2023

Filed by:



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IN THE MATTER OF:-

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...RESPONDENTS

STATUS REPORT ON BEHALF OF
RESPONDENT/DDA IN THE ABOVE MENTIONED
MATTER

Most Respectfully Sheweth :-

Affidavit of Sh. Satyawan Tanwar S/O Late Shri R.S. Tanwar, aged about 59 years, Dy.Director(LM)NZ, Delhi Development Authority, New Delhi.

I, the above named Deponent do hereby in my official capacity solemnly affirm and declare as under;

1. That at present I am working as Dy.Director(LM)North Zone, the Respondent DDA and as such I am conversant with the facts and circumstances of the present case on the basis of information derived from official records. As such I am competent and authorized to depose the present affidavit for and on behalf of the respondent DDA.

2. That I have read and understood the contents of the O.A. and the reply to the same is as under.



3. That the land on which the scrap seller is located falls in Khasra No. 34/17 AND 34/24(as per the power of attorney provided by the owner). As per land records of the LM Department, DDA land bearing Kh No. 34/17(1-06),34/24(3-07) was acquired vide Award no. 248/86-87. However, the physical possession of the said land has not been handed over to DDA by LAC/L&B department, GNCTD so far.
4. It is pertinent to mention that the said Award was quashed vide order dated 01.02.89 in W.P.(C)-2152/88 by the Hon'ble High Court, thus, the acquisition has lapsed and thus, it is clear that land is not under the possession of DDA and thus, no action can be taken at the end of answering respondent.
5. That the Status Report is submitted accordingly .

VERIFICATION:

Latika

I Identified the deponent who has signed/put in my presence.

Verified at New Delhi on this day 03 OCT 2023 of October 2023, that the contents of the above paragraphs of the affidavit are true and correct to my knowledge on the basis of information derived from official records and no part of it is false and nothing material has been concealed therefrom.

Sanyu
DEPONENT
Deputy Director (LM)
North Zone, DDA
LSC,LU-Block, Pitampura
Delhi-110034



CERTIFIED THAT THE DEPONENT
Shri/Smt. Satyawan R/O Delhi
S/o Latika
Identified by me at Delhi
has solemnly affirmed before me at Delhi
on 03 OCT 2023
that the contents of the affidavit which
have been read & explained to me are
true and correct to his & knowledge

Latika

Notary Public

Sanyu
DEPONENT
Satyawan Tanwar
Deputy Director (LM)
North Zone, DDA
LSC,LU-Block, Pitampura
Delhi-110034